

(2023) 11 TDSAT CK 0005

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition Nos. 604, 605, 612 Of 2021

Siti Networks Ltd

APPELLANT

Vs

Arpita Cable Network

RESPONDENT

Date of Decision: Nov. 7, 2023

Hon'ble Judges: Sanjeev Pandey, Director

Bench: Single Bench

Advocate: V. Suresh Kumar, Bhawana

Judgement

It was submitted by Mr. V. Suresh Kumar, A.R. of IRP that he intends to file fresh Vakalatnama in these matters. Mr. V. Suresh Kumar seeks further time of one week for filing Vakalatnama. On last occasion when the matters were listed on 27.9.2023 two weeks time was sought and granted for filing Vakalatnama. Time sought for is given. Ms. Bhawana, Learned Counsel for Respondents seeks further time of four weeks for filing evidence affidavits. By way of last indulgence time as prayed for is given. List the matter for Directions on 15th December, 2023.